CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI.

PRINCIPAL BENCH - COURT NO. II

Defect Dy. No. 50471 2018

J.N. Investments & Trading Co. Pvt. Limited Appellant

VERSUS

Commissioner of Central Excise DGCEI Adjudication cell

Respondent

APPEARANCE:

Shri B. L. Narasimhan, Advocate for the appellant Shri V. B. Jain, Authorised Representative for the respondent

DATE OF HEARING: 17.10.2019

ORDER

As the Hon'ble Delhi High Court on the Writ Petition No. 2179/2019 with CM No. 10242 - 10243/2019 of the appellant has granted time for making pre-deposit till 15.11.2019, put up this matter for hearing on 27.11.2019.

(Anil Choudhary) Member (Judicial)

(C. L. Mahar) Member (Technical)

Pant